

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Crl) No(s).262/2012

OM PRAKASH & ANR

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

(With appln(s) for exemption from filing O.T.,bail)

Date: 30/04/2012 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Ambhoj Kumar Sinha,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

No request for filing counter affidavit.

List before the Hon'ble Court as per rules.

(S.G.SHAH)
REGISTRAR

hj